

Bail List on 29.01.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	281/2021	Murugan @ Kuttys S/o. Veeranan.	1774/ 2020	AnnaNagar (PS)	147, 148, 294(b), 342, 302, 307, 506(ii) IPC r/w 149,120(B) IPC	15.10.2020	C.Karthikeya 9566956278
2	282/2021	1.Gowtham @ Mandaiyan S/o. Muthuvel 2.Rajapandi @ Nadukka S/o. Nadukkatan 3.Gopi S/o. Veeranan	1774/ 2020	Anna Nagar (PS)	147,148,294(b),3 42,302,307, 506(ii) IPC r/w 149,120(B) IPC	14.10.2020	C.Karthikeya 9566956278
3	424/2021	Sabarinathan S/o. Mahalingam	1227/ 2020	Thirumangala m Town (PS)	147,148,342,302, 109 IPC	20.12.2020	PAT.S.Iyappakathi vel 9976914539
4	425/2021	1.Udhayasuriyan S/o. Pandi 2.Jayanthan S/o. Namachivayam 3.Alexkumar S/o. Selvaraj	1227/ 2020	Thirumangala m Town (PS)	147,148,342,302 r/w 109 IPC	22.11.2020	S.Ravi 9444316214
5	426/2021	Rameshbabu S/o. Thillanathan	1227/ 2020	Thirumangala m Town (PS)	147,148,342, 302 r/w 109 IPC	22.11.2020	S.Ravi 9444316214

6	432/2021	Jel @ Salmankhan S/o. Abudhakir	1513/ 2020	Jainhindpuram (L&O) PS	392 r/w 397 & 506(ii) IPC	28.12.2020	S.Abdul Rahuman 9952311279
7	536/2021	Gurumoorthi, S/o.DuraiSamy	1730/ 2020	Koodal Pudur P.S	489 B of IPC	25.11.2020	A.Joseph Jeery 9047379465
8	537/2021	1. Thangapandi, S/o. Duraipandi 2. Vijayalakshmi, W/o. Thangapandi	1565/ 2020	Kallikudi P.S	294(b), 323, 324, 506(ii) and 302 of IPC	02.11.2020	K.K.Krishnan 9600814132
9	580/2021	1. Marimuthu, S/o. Mohan 2. Vijayasundar, S/o. Rajapandi 3. Arivazhagan, S/o. Tamilrajan	2112/ 2020	Melur P.S	294(B), 302, 324, 506(ii) IPC	17.11.2020	P.Pandidurai 9843045556
10	581/2021	1. Muthu Erul, S/o. Kannan 2. Balakumar @ Beedi Bala, S/o. Dhanagopal.	1987/ 2020	K.Pudur P.S	216 A, 414, 397, 109, 34 of IPC	14.09.2020	M.Jayapal 9597725579

11	637/2021	1. Muthu Erul, S/o. Kannan 2. Balakumar @ Beedi Bala, S/o. Dhanagopal	1987/ 2020 PRC. 268/2 020	K.Pudur P.S	394, 216A, and 414 of IPC	14.09.2020	R.Narayanan 9514191432
12	638/2021	1. Vijayakumar, S/o. Kannan 2. Loganathan, S/o. Perumal	1987/ 2020 PRC. 268/2 020	K.Pudur P.S	394, 216A, and 414 of IPC	14.09.2020	V.Subash Chandra Bose 9994833209
13	583/2021	Rameshkumar, S/o. Subbiah	25/ 2021	K.Pudur P.S	307, 354(D), and 120(b) IPC	18.01.2021	S.Mohankumar 9443335116
14	642/2021	Alagarsamy @ Raja, S/o. Subbiah	25/ 2021	K.Pudur P.S	307, 354(D) and 120(b) IPC	AB	S.Mohankumar 9443335116
15	633/2021	S.Sankar, S/o. Santhanam	1/ 2021	AWPS, Madurai	294(b), 354, 452, 506(i) IPC & Sec.4 of TNPWH Act, 66A(a) of IT Act	12.11.2020	Mathew Moses 9843155481
16	634/2021	M.Rajkumar, S/o. Muthukumar	16 / 2021	Thirupparanku ndram P.S	294(b), 323, 307, 506(ii) IPC, Sec 3 of TN Public Property (Prevention of Damage & Loss) Act 1992 & Sec 4 of TN Prohibition of Harassment of Women Act, 2002.	13.01.2021	C.Karthikeya 9566956278

17	635/2021	Madhavan, S/o. Muthuramalingam	1306/ 2020	Keeraithurai P.S	25(1-a), 27(2) of the Arms Act	30.12.2020	S.Ayyapparaja 9787849484
18	636/2021	Ramesh Babu, S/o. Durairaj	1987/ 2020	Melur P.S	342, 212, 201 & 302 of IPC	15.12.2020	V.R.Manoharan 8883238888
19	639/2021	1. Bharathi, S/o. Kasirajan 2. Dharmaraj, S/o. Ayyankalai	42/ 2021	Koodalpudur P.S	399 IPC	17.01.2021	M.Chandra sekaran 9751240425
20	640/2021	A.Rajaguru, S/o. Ayyappasamy	2426/ 2020	Nagamalai Pudukottai P.S	363 and 365 of IPC	28.12.2020	V. Kishorekumar 9566789985
21	641/2021	S.Thangaperumal, S/o. Selvarathinam	2600/ 2020	Tallakulam P.S	397 IPC	02.01.2021	B.Ramanathan 8940409836

ANTICIPATORY BAIL PETITIONS

22	6090/2020	Thangaraj, S/o. Ramasamy	2617/ 2020	S.S.Colony P.S	120(B), 408, 465, 468, 471 and 477 A IPC	AB	M.Raja 9894440330
23	413/2021	Muthukumar, S/o. Mani	152 / 2020	CSCID Madurai P.S	6(4) of TNSC (RDCS) order 1982 r/w. 7(1)(a) (ii) of EC Act	AB	H. Shahul Hameed 9629646111
24	437/2021	P.Desavijayan S/o. Periyamayaththev ar	27/ 2021	Tallakulam (PS)	447,294(b),323 & 506(ii) IPC & 4 of TNPWH Act	AB	S.Arokiya Selva Ramesh 9842675777
25	441/2021	1.A.Abdullah S/o. AsanaRawther	2577/ 2020	Sellur (PS)	294(b),323, 498(A),326A IPC	AB	A.Jinnah 8760094398
26	545/2021	1. Vanniyammal, W/o. Thangam 2. Murugeswari, W/o. Alagan	6/ 2021	Usilampatti Taluk P.S	294(b),323, 506(i) IPC	AB	M.Kubendiran 9788968201

27	643/2021	Ayyathurai, S/o. Subbaiah	594/ 2019	Theppakulam P.S	406, 420, 120(b),294(b), 506(i),166, 217, 218 IPC	AB	P.Rajendran 9842189776
28	644/2021	Subha, W/o. Ayyathurai	594 / 2019	Theppakulam P.S	406, 420, 120(b),294(b), 506(i),166, 217, 218 IPC	AB	P.Rajendran 9842189776
29	645/2021	Rajkannan, S/o. Pandi	03/ 2021	Usilampatti Town P.S	294(b), 324 and 506(ii) IPC	AB	O.D.Rajkumar 9994845034
30	646/2021	D.Siva, S/o. Devaraj	1544/ 2020	Thirumangala m Taluk P.S	147, 148, 341, 324, 307 IPC	AB	K.Chandrakumar 9994594202
31	647/2021	Panju @ Panjavarnam, W/o. Chinnan	5/ 2021	Usilampatti Taluk P.S	308 IPC	AB	K.Balu 8508261910
32	648/2021	1. Mohan Kumar, S/o. Selvam 2. Guru Prasanth, S/o. Murugesan	26/ 2020	Koodalpudur P.S	147, 294(b), 323, 324, 506(i) IPC and 4 of TNWH Act	AB	S.Sundar Rajan 8754358105
33	649/2021	M.Chinnadaikkan (Sekar) S/o. Muthu	33/ 2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	AB	R.Vijaya Gopal 8637683685

PETITION FOR CONDITION RELAXATION

Sl. No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
34	552/2021	Sekar @ Dhanasekar,	1213/2020	Usilampatti Taluk P.S	294(b), 323 and 304(ii) IPC	PAT.S.Iyappa Kathirvel 9976914539
35	650/2021	Murugan, S/o. Kasi	1857/2020	Alanganallur P.S	387, 506(ii) IPC and 25 (1B)(b) of Arms Act	R.Shekmeer 6381823747
36	651/2021	M.Santhosh, S/o. Murugesan	924/2020	Thallakulam P.S	342, 294(B), 307 and 506(2) IPC	M.RadhaManalan 9345208320
37	652/2021	Rajmohan, S/o. Chellam	968/2020	Sindhupatti P.S	394 IPC	B.Muthuramalingam 9791762326
38	653/2021	Dharmaraj, S/o. Irulappan	1468/2020	Perungudi P.S	379 IPC r/w. Sec 21(1) MMDR Act	P.Velmurugan 7871125026
39	654/2021	S.Kasirajan, S/o. Samayan	29/2020	AWPS. Thirupparankundram P.S	498(A), 294(b), IPC 1 and 4 Dowry Prohibition Act	S.Alagarsamy 8903256337
40	655/2021	Vimalnath, S/o. Sekar	1365/2020	Keelavalavu P.S	341, 342, 294(b), 323, 427, 506(ii) IPC and 3 of TNPPDL Act.	S.Sundararajan 9655737296

PETITION FOR EXTENSION OF TIME

Sl. No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
41	656/2021	1. Subin, S/o. Jeyachandran 2. Jeyachandran, S/o. Karuthakannathevar 3. Balasaraswathi, W/o. Jeyachandran	16/2020	Usilampatti AWPS	294(b),498(A) 506(i) IPC r/w. Sec 4 of TNPWH Act	P.Ammavasai 8838870171
42	657/2021	1. S.Rajangam, S/o. Suruli 2. K.Sethupandi, S/o. Karuthakannan 3. P.Soundarapandi, S/o. Palsamythevar 4. O.Karuppathevan, S/o. Ochathevar 5. K.Siva, S/o. Kannan 6. K. Murugan, S/o. Kasi	272/2018	Subramaniyapuram P.S	147, 148, 353, 323, 506(i) of IPC and Sec 3(1) of TNPPDL Act	D.Aruljoseph 9865822705

SUSPENSION OF SENTENCE

Sl.No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Advocate Name
43	Crmp No.364/2021 & CRLR No.08/2021	Palpandi, S/o.Akkinithevar	-	Sellur P.s., Madurai City	S.Ayyapparaja 9787849484
44	Crmp No.365/2021 & CRLR No.09/2021	Pandiselvi, W/o.Palpandi	-	Sellur P.s., Madurai City	S.Ayyapparaja 9787849484
45	Crmp No.366/2021 & CRLR No.10/2021	Aadhi Parameshwaran, S/o.Boominathan	-	Jaihindpuram (l&o) P.s.,	C.Karthikeya 9566956278
46	CRMP No.419/2021 & CRLR No.11/2021	Sivabalakrishnan @ Mookan Bala, S/o.Ramesh	LIR No. 10/2020	Thideer Nagar	R.John Jeyaseelan Jacop 9843181315 9751117650
47	CRMP No.420/2021 & CRLR No.12/2021	Sudharsan @ Vellaiyan, S/o.Sivakumar	LIR No. 32/2020	Thideer Nagar	R.John Jeyaseelan Jacop 9843181315 9751117650
48	CRMP No.421/2021 & CRLR No.13/2021	Ebinesar Dineshkumar @ Baby Dinesh, S/o.Selvakumar	LIR No.09/2020	Thideer Nagar	R.John Jeyaseelan Jacop 9843181315 9751117650
49	CRMP No.422/2021 & CRLR No.14/2021	Ibrahim Sha, S/o.Kaja Maideen	LIR No.34/2020	Thideer Nagar	R.John Jeyaseelan Jacop 9843181315 9751117650

INTERVENER PETITION

Sl. No	Cr. M.P.No	Petitioner/ Intervener	Cr.No	Police Station	Sec of Law	Advocate Name
1		B.Usha, W/o.Buvanesh	2426/2020	Nagamalai Pudukottai	463 and 465 IPC	G.Velumani 9884023253